

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 184  
ANSWERED ON TUESDAY, THE 26<sup>TH</sup> APRIL, 2016**

**VACANCIES IN SFIO AND CCI**

**QUESTION**

184. SHRI VIVEK GUPTA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether Ministry is aware that several institutions within its purview including Serious Fraud Investigation Office (SFIO) as well as Competition Commission of India (CCI) have significant proportions of vacant posts;
- (b) the department and institution-wise details of vacant posts of Departments and Institutions coming within purview of Ministry at the end of last three years, category-wise, year-wise;
- (c) whether Ministry is intending to undertake National Level Online Examinations for filling these posts keeping in line with their Governments agenda; and
- (d) if so, details thereof and if not, innovative methods to solve this endemic issue?

**ANSWER**

THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

(a) & (b): A Statement showing the position of vacant posts in respect of institutions under Ministry of Corporate Affairs, category-wise and year-wise for the last 3 years i.e. 2013-14, 2014-15 and 2015-16 is given in the **Annexure**.

(c)&(d): The various modes of making recruitment to these posts are given in their Recruitment Rules (RRs). Therefore, there is no proposal for filling vacancies to these posts through National Level Online Examination.

Apart from efforts to filling vacant posts in these institutions as per RRs, the following additional steps are taken to fill up the vacant posts in the institutions of the Ministry.

- (i) Relaxation is given in RRs for a wider choice for selection of suitable officials, whenever deemed necessary.
- (ii) Appointment of consultants and staff on outsourced basis is done.
- (iii) Deploying officers on loan basis from the Ministry.

\*\*\*\*\*

STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA  
UNSTARRED QUESTION NO. 184 FOR 26.04.2016 BY SHRI VIVEK GUPTA

I. SERIOUS FRAUD INVESTIGATION OFFICE:

S. NO.	POSTS	SANCTIONED POSTS	Vacancy position as on 31 <sup>st</sup> March of the Financial Year		
			2013-14	2014-15	2015-16
1.	Director	1	-	-	-
2.	Additional Director/ Joint Director	19*	09	15	11
3.	Deputy Director	8	03	05	03
4.	PPS	1	-	-	-
5.	Senior Assistant Director	29	13	11	12
6.	Senior Prosecutor	5	05	05	05
7.	Assistant Director	30	08	07	08
8.	Prosecutor	5	04	04	03
9.	Office Superintendent	2	02	02	02
10.	Private Secretary	9	07	08	08
11.	Assistant	6	05	05	05
12.	Stenographer Grade-I	16	15	15	15
Total		131	71	77	72

\* One post of Additional Director (Cost) was encadared on 27.02.2014.

Contd.....P.2/-

II. COMPETITION COMMISSION OF INDIA:

S. NO.	POSTS	SANCTIONED POSTS	Vacancy position as on 31 <sup>st</sup> March of the Financial Year		
			2013-14	2014-15	2015-16
<b>COMPETITION COMMISSION OF INDIA</b>					
1.	Secretary	01	-	-	-
2.	Advisor (FA)	02	02	-	01
3.	Advisor (Law)	03	-	-	01
4.	Advisor (Eco)	03		-	-
5.	Director(Law)	05	04	03	03
6.	Director (Eco)	05	03	01	02
7.	Director(FA)	02	01	01	01
8.	Joint Director (Law)	10	05	07	08
9.	Joint Director (Eco)	10	08	09	08
10.	Joint Director (FA)	04	02	02	03
11.	Joint Director (IT)	01	01	01	01
12.	Joint Director (F&A)	01	-	-	-
13.	Deputy Director (Law)	18	06	04	05
14.	Deputy Director (Eco)	18	08	05	04
15.	Deputy Director (FA)	10	04	04	04
16.	Deputy Director (CS)	05	03	03	-
17.	Deputy Director (F&A)	01	01	-	-
18.	Deputy Director (IT)	01	-	-	-
19.	Assistant Director (F&A)	02	-	01	-
20.	Assistant Director (CS)	14	01	-	-
21.	Assistant Director (LS)	02	-	-	01
22.	Assistant Director (IT)	03	-	-	-
23.	Senior Principal Private Secretary	01	-	-	-
24.	Principal Private Secretary	06	-	02	-
25.	Private Secretary	03	02	02	01
26.	Office Manager (CS)	20	12	-	06
27.	Office Manager (F&A)	04	02	01	01
28.	Office Manager (LS)	01	01	01	-
<b>OFFICE OF DIRECTOR GENERAL COMPETITION COMMISSION OF INDIA</b>					
29.	Director General	01	-	-	-
30.	Additional Director General	04	03	01	-
31.	Joint Director General	08	05	04	03
32.	Deputy Director General	20	18	16	15
33.	Deputy Director General (CS)	01	-	-	01
34.	Assistant Director General (CS)	03	-	-	03
35.	Office Manager (CS)	04	-	-	-
Total		197	92	68	72

Contd.....P.3/-

III. COMPETITION APPELLATE TRIBUNAL:

S. NO.	POSTS	SANCTIONED STRENGTH	Vacancy position as on 31 <sup>st</sup> March of the Financial Year		
			2013-14	2014-15	2015-16
1.	Registrar	1	-	-	-
2.	Deputy Registrar	1	1	1	1
3.	Senior Principal Private Secretary	1	1	1	1
4.	Principal Private Secretary	2	1	1	1
5.	Account Officer	1	1	1	1
6.	Private Secretary	1	1	1	1
7.	Section Officer	1	1	1	1
8.	Court Master	1	1	1	1
9.	Senior Hindi Translator	1	1	1	1
10.	Personal Assistant	4	4	3	3
11.	Assistant	3	1	-	-
12.	Account Assistant	1	1	1	1
13.	Steno. Gr. III	2	2	2	1
14.	Staff Car Driver	1	1	1	2
15.	Multi Tasking Staff (M.T.S)	4	4	4	4
Total		25	21	19	19

## IV. INDIAN INSTITUTE OF CORPORATE AFFAIRS:

S. NO.	POSTS	SANCTIONED STRENGTH	Vacancy position as on 31 <sup>st</sup> March of the Financial Year		
			2013-14	2014-15	2015-16
1.	Director General & Chief Executive Officer	1	-	-	-
2.	Director	1	-	-	-
3.	Joint Director	2	1	1	1
4.	Deputy Director	3	3	3	3
5.	Professor	5	4	4	4
6.	Associate Professor	5	4	3	2
7.	Private Secretary	1	1	1	1
8.	Personal Assistant	1	1	1	1
9.	Assistant Professor	5	5	1	1
10.	Head of Centre	6	3	2	1
11.	Chief Information Officer	1	1	1	1
12.	Librarian	1	-	-	-
13.	System Administrator	1	-	-	-
14.	Research Analyst	1	1	1	-
15.	Chief Administrative Officer	1	1	1	1
16.	Chief Finance Officer	1	1	1	1
17.	Manager Human Resources	1	-	-	-
18.	Admn. Officer	3	1	2	2
19.	Finance Officer	3	1	1	1
20.	Assistant Manager	2	2	2	2
21.	Assistant	6	6	6	6
Total		51	36	31	28

Contd.....P.5/-

V. COMPANY LAW BOARD:

S. NO.	POSTS	SANCTIONED STRENGTH	Vacancy position as on 31 <sup>st</sup> March of the Financial Year		
			2013-14	2014-15	2015-16
1.	Secretary	1	-	-	-
2.	Under Secretary	1	-	-	-
3.	Bench Officer	8	-	-	-
4.	Senior Private Secretary	9	7	8	8
5.	Section Officer	1	1	-	-
6.	S.T.A.	1	1	1	1
7.	Senior Legal Assistant	4	4	4	4
8.	Personal Assistant	2	1	1	1
9.	Assistant	1	-	-	-
10.	Junior Legal Assistant	3	3	3	3
11.	Upper Division Clerk	1	-	-	-
12.	Steno Grade 'D'	1	1	1	1
13.	Lower Division Clerk	12	6	7	6
14.	Staff Car Driver	6	-	-	-
15.	Multi Tasking Staff (M.T.S)	15	3	5	6
Total		66	27	30	30

\*\*\*\*\*